

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.3839/2017

Thursday, this the 3rd day of November, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Shri B.D. Sharma (Aged about 59 ½ years)
S/o Sh. Ram Kishan Sharma
(J.E. Civil E.E. (M)-1
Mukherjee Nagar Zone
Delhi. BIO ID No.10048858 ..Applicant

(By Advocate: Shri S.K. Tyagi)

Versus

1. The Commissioner
North Delhi Municipal Corporation
S.P.M. Civic Centre, Minto Road
New Delhi-110002.
2. Addl. Dy. Commissioner (Engg.)
North Delhi Municipal Corporation
26th Floor, Civic Centre
Minto Road, New Delhi-110002.Respondents

(By Advocate: Shri Shri R.V. Sinha for Shri R.V. Singh)

ORDER (ORAL)

Justice Permod Kohli:

Notice.

2. Shri R.V. Sinha proxy counsel for Shri R.N. Singh appears and accepts notice on behalf of respondents.
3. The applicant is presently working as JE(Civil) with the respondent-Corporation. Prior to joining the respondents Corporation, he served the Border Road Organization w.e.f.

16.05.1979. The applicant made a representation dated 17.02.2006 for grant of benefit by counting his past service for purposes of fixation of pay and other pensionary benefits under FR No.27. Vide order dated 17.02.2006(Annexure A-1), the said benefit was granted to the applicant, followed by another order dated 15.09.2006(Annexure A-2) whereunder the benefit of counting of his past service w.e.f. 16.05.1979 was also specified.

4. The short grievance of the applicant in the present OA is that he has not been granted the benefit of second ACP. He made representations dated 04.07.2017 and 11.08.2017 claiming the benefit of second ACP. The said representations are still pending with the respondents.

5. In view of the above circumstances, this OA is disposed of at the admission stage itself with a direction to the competent authority to take a decision on the representations of the applicant by disposing of the same by passing a reasoned and speaking order within a period of three months from the date of receipt of a copy of this order.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

/vb/